

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9547/2017

RAMESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Kr. Lal, Adv.
Ms. Vanshaja Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is not complete on the sole respondent. However, Memo of appearance on behalf of the sole respondent has been filed. The Id. Counsel for the petitioner requested that he may be permitted to serve the respondent through standing counsel being State of U.P.. Permission granted. Fresh steps to be taken within two weeks for service of the sole respondent. Service may be effected through standing counsel of the concerned State.

List again on 21.8.2018.

KAPIL MEHTA
Registrar
17.7.2018

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